COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 61 OF 2016 &
IA NO. 153 OF 2016

Dated: 23rd October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Odisha Power Transmission Corporation Ltd. ...Appellant(s)
Vs.
M/s Jindal Stainless Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. R. K. Jain for JSL, Odisha

Mr. Rutwik Panda
Ms. Anshu Malik for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***11-12-2018***.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js